

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

1. IA/5474/2023 IN C.P. (IB)/1332(MB)2020

IN THE MATTER OF

SUPERSHINE ABS PLATERS PVT. LTD

VS

OPAL LUXURY TIME PRODUCTS LTD

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Independent Resolution Professional:
For the Respondent:

Adv. Maulik Chokshi (PH)

ORDER

I.A. 5474/2023

The above application is put for clarification and the matter is de-reserved. List it
be listed on **22.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)